

**Infiltration by Pakistan nationals  
in Kutch (Gujarat)**

3440. PROF. RAMKRISHNA  
MORE :  
SHRIMATI USHA THA-  
KKAR :

Will the Minister of HOME AFFAIRS  
be pleased to state :

(a) whether Government are aware  
of the continuous large scale infiltration,  
smuggling of drugs and fire arms besides  
spying activities by Pakistan nationals in  
Kutch (Gujarat) and of the rise in the  
population of the bordering villages;

(b) if so, whether Government have  
made any assessment of the situation;

(c) the percentage of rise in the  
population of the Kutch villages border-  
ing Pakistan and the percentage of the  
population identified as Pakistani nati-  
onals;

(d) percentage of the Pakistani nati-  
onals who have obtained the Indian citi-  
zenship and the voting rights;

(e) the steps taken by the Govern-  
ment to identify the Indian links of Pakis-  
tani nationals in their infiltration, smugg-  
ling and spying activities in Kutch; and

(f) the circumstances under which  
they were given Indian citizenship ?

THE MINISTER OF STATE IN THE  
MINISTRY OF PERSONNEL, PUBLIC  
GRIEVANCES AND PENSIONS AND  
MINISTER OF STATE IN THE MINI-  
STRY OF HOME AFFAIRS (SHRI P.  
CHIDAMBARAM.) : (a) The Govt. of  
Gujarat have stated that the allegation  
about large scale infiltration, smuggling,  
spying and rise in the population of bord-  
ering villages in Kutch because of infiltra-  
tion, is not correct.

(b) and (c) Do not arise.

(d) No Pakistani nationals were given  
Indian citizenship and voting rights;

(e) In order to detect Indian links/  
elements helping Pakistani nationals in  
infiltration, smuggling and spying activities,  
a separate Police Squad in Kutch district  
has been formed by the Govt. of  
Gujarat.

(f) Does not arise.

**Reservation of C & D grades for  
retired defence personnel**

3441. DR. CHINTA MOHAN : Will  
the Minister of DEFENCE be pleased to  
State :

(a) whether Government have reserved  
large number of posts in 'C' and 'D'  
grades for retired defence personnel, and  
if so, details thereof; and

(b) the number of posts reserved,  
year-wise during the last three years and  
how many posts were actually filled and  
reasons for shortfalls; if any ?

THE MINISTER OF STATE IN  
THE DEPARTMENT OF DEFENCE  
RESEARCH AND DEVELOPMENT IN  
THE MINISTRY OF DEFENCE (SHRI  
ARUN SINGH) : (a) Government of India  
have made reservation for ex-servicemen  
in all Government Departments, Public  
Sector Undertakings, Banks as given  
below :

	Govt. Depart- ments	Public sector Undertaking/ banks
Gp C Posts	10%	14½%
Gp D Posts	20%	24 1/2%

10% of posts of Asstt. Commandants  
in Para Military Forces.

(b) The details of vacancies reserved  
for ex-servicemen and the number  
of vacancies filled by them from 1982  
to 1985 in the Central Govt. Depart-  
ments, Public Sector Undertakings,  
Banks, etc. are given in Statement-  
below.

Reasons for shortfalls in the utilisation  
of reserved vacancies for-ex-servicemen  
are given in statement-II below.